

(2024) 07 SIK CK 0038**Sikkim High Court****Case No:** Writ Petition (C) No. 31 Of 2022

Maya Devi Darjee

APPELLANT

Vs

Executive Engineer, Sikkim

Investigation Division, Central
Water Commission, Government
Of India

RESPONDENT

Date of Decision: July 31, 2024**Hon'ble Judges:** Bhaskar Raj Pradhan, J**Bench:** Single Bench**Advocate:** Bhaichung Bhutia, Natasha Pradhan**Judgement**

Bhaskar Raj Pradhan, J

1. An adjournment is sought on the ground that the learned Deputy Solicitor General of India is out of station taking care of her ailing father. Not opposed by the learned counsel for the petitioner.

2. The matter is adjourned to 12.09.2024.